

**Central Administrative Tribunal
Ernakulam Bench**

CP(C) No./180/00051/2018
in OA No.180/01053/2016

Tuesday, this the 29th day of October, 2019.

CORAM

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member

Lt.Col. Pradeepan K., (Retd), aged 81 years,
S/o Late K. Kesava Panicker,
NCC/PC/12406, Mayooram,
Temple Road, Medical College P.O.,
Thiruvananthapuram-695 011.

Petitioner

(Advocate: Mr. Shaji Thomas rep by Prathap Abraham)

versus

1. Mr.Praveen Kumar, IDAS, aged 56 years,
Principal Controller of Defence Accounts (Pension)
Draupadi Ghat, Allahabad-211 014 (UP).
2. Suja Jacob, aged 50 years,
D/o Jacob,
Chief Manager,
Centralised Pension Processing Centre,
State Bank of Travancore,
Chembikalam Building,
3rd Floor, Vazhuthacaud, Thycayd P.O.,
Thiruvananthapuram-695 014.

Respondents

(Advocate: Mr.P.Ramakrishnan and Mr.Sinu G.Nath, ACGSC)

The CP(C) having been heard on 29th October, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)**By E.K.Bharat Bhushan, Administrative Member**

Petitioner's counsel is represented by Sri Prathap Abraham.

There is an email from the Assistant General Manager, State Bank of India, Centralized Pension Processing Centre, Thiruvananthapuram, indicating that a sum of Rs.8,71,592/- has been credited to the account of the applicant after deducting tax as per rules. It is handed over across the Bench.

2. We are satisfied that the order in the OA has been complied with. Therefore, CP(C) is closed and notices discharged.

(Ashish Kalia)
Judicial Member

(E.K.Bharat Bhushan)
Administrative Member

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Annexures filed by the petitioner:

Annexure P1: Copy of the order in OA No.1053/2016 dated 22.8.2017.

Annexure P2: Copy of circular No.144 dated 27.1.2010 issued by the Deputy Controller of Defence Accounts (Pension), Allahabad (which was produced and marked as Ann.A3 in the OA).

Annexure P3: Copy of the letter dated 30.8.2017 addressed to the 1st respondent.

Annexure P4: Copy of the letter dated 30.8.2017 addressed to the 2nd respondent.

Annexures filed by the respondents:

Annexure R1: Copy of order dated 25.9.2019 issued by Principal Controller of Defence Accounts Pension Allahabad revising pension.

Annexure R2: Copy of order dated 23.9.2019 issued by Principal Controller of Defence Accounts Pension Allahabad, Ministry of Defence.

Annexure R3: Copy of order dated 19.9.2019 issued by the Ministry of Defence.

Annexure R4: Copy of letter from SBI Thiruvananthapuram.